1	2	3
18	Uttar Pradesh	Yamuna, Ganga & Gomti
19	Uttranchal	Ganga
20	West Bengal	Ganga, Damodar & Mahananda

## Clearance to Infrastructural Projects

- 907. SHRI T.T.V. DHINAKARAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
  - (a) whether it is proposed to provide speedy clearance atleast the infrastructural projects;
  - (b) if so, the details thereof; and
  - (c) if no, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Environmental Impact assessment Notification of September 2006 stipulates a time limit of 60 days for conveying the Terms of Reference to the applicant on receipt of application with all necessary documents. Further, a time limit of 105 days, after the receipt of the complete application with all necessary documents, has been provided for the appraisal and conveying the decision. No infrastructure projects are pending beyond this time limit.

(c) Does not arise in view of reply to paras (a) and (b) above.

## Protection of wild life

- 908. DR. K. MALAISAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) the details of important mammal species of wild life in the Reserve Forests and the numerous threats faced by wild life, with particular reference to Lions, Tigers and Elephants;
- (b) what are the various measures undertaken or being undertaken to protect wild life in our country, with special reference to Tamil Nadu; and
  - (c) whether they are adequate and effective?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The important mammalian species found in the Reserve Forests are lion, tiger, leopard, elephant, rhinoceros, bison, wild buffalo, sambhar, blackbuck, chinkara, bear, lion tail macaque etc. Major threats to wildlife are poaching, habitat loss and destruction, encroachment, man-animal conflict etc.

- (b) and (c) A number of effective steps have been taken by the Government for conservation of Wildlife in the country including Tamil Nadu which are as follows:
- Threatened species of wildlife are included in the Schedules of the Wildlife (Protection), Act, 1972, thereby according them the highest degree of protection.